

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.08.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri	Saikat Sarkar-R1 Neeraj Kr. Gupta- IRP

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 394 of 2020	Dhanlaxmi Bank Vs. Royal Splendour Developers Pvt Ltd & Ors.	Sujoy Chatterjee	
3.	Comp. App. (AT) (Ins) No. 215 of 2020	Innova Home Buyers Neyveli Association Vs. P dot G Construction Pvt. Ltd & Ors. With	Goutham Shivshankar	Atul Sharma Anannya Ghosh-R2 Kinshuk Chatterjee- R3 Varun Pandey-R4 Sundaresan Nagarajan-IRP
4.	Comp. App. (AT) (Ins) No. 442 of 2020	Vipras Adz Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
5.	Comp. App. (AT) (Ins) No. 443 of 2020	B. Akhildeswari Vs. Sundaresan Nagarajan Resolution Professional M/S P dot G Constructions Pvt. Ltd & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
6.	Comp. App. (AT) (Ins) No. 444 of 2020	Mrs. S. Ravi Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
7.	Comp. App. (AT) (Ins) No. 445 of 2020	P. Krishnamoorthy Vs. Sundaresan Nagarajan Resolution for M/S P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP

8.	Comp. App. (AT) (Ins) No. 454 of 2020	Sai Trading and Interiors Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
9.	Comp. App. (AT) (Ins) No. 455 of 2020	Themes Adz Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
10.	Comp. App. (AT) (Ins) No. 457 of 2020	G. Balaji Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr. With	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
11.	Comp. App. (AT) (Ins) No. 470 of 2020	Sai Enterprises Vs. Sundaran Nagarajan	Madhusmita Bora	Anannya Ghosh Sundaresan Nagarajan-IRP
12.	Comp. App. (AT) (Ins) No. 539 of 2020	S.V. Sunil Kumar Chowdary Vs. Corporation Bank, Hyderabad	Sushant Mahajan	Ekta Chaudhury
13.	Comp. App. (AT) (Ins) No. 604 of 2020	Ashwin Kisandas Parekh Vs. Forever Glory Trading Ltd. & Ors.	Somiran Sharma	Ankur Khandelwal
14.	Comp. App. (AT) (Ins) No. 681 of 2020	Sundeep Thakar Vs. Raj Ralhan (Resolution Professional)	Pulkit Kapoor	Sumesh Dhawan-RP

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar